

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 163 of 2013

Dated : 18th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Power Transmission Corporation of Uttrakhand Appellant(s)
Ltd.**

Versus

**Uttrakhand Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Sarul Jain

**Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri
Mr. Buddy A. Ranganadhan for R-1**

ORDER

Post the matter for hearing on **28.10.2013**. In the
meantime, pleadings be completed.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mt/vt